NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 49

IA 1409/2022 IA 844/2020 IA 1965/2021 IA 441/2022 IA 1105/2022 IN C.P.(IB)977/MB/2019

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **United Bank of India**
V/s
Gadhinglaj Agro Alcochem Ltd

Appearance (via video-conference):
For the Applicant IN

IA 1409/2022 : Adv B Gopalakrishnan a/w Nilesh Ghadge, Ashish Dalal, Mamta Kadam and Ishvi Jain

For the Respondent NO 4

In IA 1409/2022 : Adv. jitendra Jagtap a/w. adv. devendra avhad.

Liquidator : Anurag Ojha Adv with Sh Gulshan Gupta

Section 60(5), 7 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 07.10.2022.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish